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IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
Civil Appeal No(s). 6570/2015

THE STATE OF BIHAR & ORS.

Appellant(s)

VERSUS

AJIT SINGH & ORS.

Respondent(s)

O R D E R

Our order dated 25th August, 2015 shall stand corrected to the extent that instead of words "content with his promotion as Assistant Professor on substantive basis" the words shall read "content with his promotion as Associate Professor on substantive basis".

.....J.
(T.S. THAKUR)

.....J.
(KURIAN JOSEPH)

NEW DELHI
DATED 30th SEPTEMBER, 2015

Signature Not Verified

Digitally signed by
Mahabir Singh
Date: 2015.09.30
16:26:30 IST
Reason:
ITEM NO.802

COURT NO.2

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6570/2015

THE STATE OF BIHAR & ORS.

Appellant(s)

VERSUS

AJIT SINGH & ORS.

Respondent(s)

Date : 30/09/2015 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Appellant(s) Mr. Abhinav Mukerji, Adv.
For Respondent(s) Mr. Braj Kishore Mishra, Adv.
 Mr. Rameshwar Prasad Goyal, Adv.

UPON being mentioned the Court made the following
O R D E R

Our order dated 25th August, 2015 shall stand corrected to
the extent that instead of words "content with his promotion as
Assistant Professor on substantive basis" the words shall read
"content with his promotion as Associate Professor on
substantive basis".

(MAHABIR SINGH)
COURT MASTER

(VEENA KHERA)
COURT MASTER

(Singed order is placed on the file)